

(b) the number of tribals other than the residents of the Tuensang Division who were also arrested; and

(c) the number of villagers involved in the said incident?

The Parliamentary Secretary to the Minister of External Affairs (Shri J. N. Hazarika): (a) to (c). The information has been called for from the local authorities and will be placed on the Table of the House when received.

Shri Rishang Keishing: Is it a fact that certain areas of the Naga hills and NEFA have been declared as disturbed areas recently and the Government of India have allowed the Assam Government and the NEFA authorities to use regular Indian Armed Forces to suppress the disturbances in those areas?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): It is true that certain areas have been described as disturbed areas there, at the instance of the Assam Government.

Shri Rishang Keishing: Whether certain areas of NEFA have also been included in the disturbed areas and the Assam Government have been allowed to use the regular Indian Armed Forces to suppress the disturbances in these so-called disturbed areas?

Shri Jawaharlal Nehru: If the hon. Member is referring to the Assam Rifles, they are normally stationed there. That is their habitat. The Assam Rifles function in the North East Frontier Agency region as well as round about. They are there, of course, and if necessary, they are used. I do not quite know what particular instance the hon. Member has in mind.

Mr. Speaker: The allegation seems to be that they are members of the regular Armed Forces.

Shri Jawaharlal Nehru: They are the Assam Rifles which are not the regular Army, but which are, certainly, like the Army.

Shri Rishang Keishing: What I am asking is whether any part of NEFA is also included in the disturbed areas. My second question is whether the regular Indian Armed Forces have been allowed to be used in this area.

Shri Jawaharlal Nehru: I have to enquire, as I do not know. But normally the Assam Rifles function there.

Shri Kamath: What measures have been taken by the Central Government, or have been recommended by the Government, to improve the economic condition of these tribals so as to keep them contented?

Shri Jawaharlal Nehru: These measures have been repeatedly stated on the floor of this House in answer to questions and in reports. I can hardly detail them. If I may say so, quite considerable progress has been made. When reference is made to certain disturbed areas, it relates to a very small part rather than the Burma border not to that vast North East Frontier Agency area.

Shri K. K. Basu: May we know the causes of disturbance in the small pockets which the Prime Minister just mentioned?

Shri Jawaharlal Nehru: The causes may be several, but principally that pocket is rather closely connected geographically with the Naga Hills District and certain disgruntled elements from the Naga Hills District are said to have gone there and created these difficulties.

Low-income Group Housing Scheme

***31. Shri Biren Dutt:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the Government of Tripura have introduced the Low-income Group Housing Scheme in the State; and

(b) if so, the number of persons who have been given loans since June, 1954 under the Scheme?

The Minister of Commerce (Shri Karmarkar): (a) Not yet, Sir.

(b) Does not arise.

Shri Biren Dutt: What are the difficulties of introducing this scheme in Tripura?

Shri Karmarkar: The difficulty is that the State Government have not sent their scheme yet. They recently asked us to send them model rules and we have sent them the model rules of the Punjab Government.

Rourkela Steel Plant

***32. Shri Sanganna:** Will the Minister of Iron and Steel be pleased to refer to the reply given to Starred Question No. 2651 on the 27th April, 1955 and state:

(a) whether any decision has since been taken in regard to the supply of water to Rourkela Plant; and

(b) if so, the nature thereof?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari): (a) and (b). Investigations in the matter are still proceeding.

Shri Sanganna: May I know whether the hon. Minister has visited the site recently, and if so, whether he has made a thorough study of this aspect of the question?

Shri T. T. Krishnamachari : All that I can say is that we had a discussion, almost a full-dress discussion on this particular matter, and certain lines of thought have developed. All these have to be investigated.

Shri Sanganna : May I know the impression of the hon. Minister as to the progress of work in regard to this plant ?

Shri T. T. Krishnamachari : One should think, in the circumstances, that the progress is satisfactory.

Rehabilitation of Displaced Persons

*33. **Shri H. N. Mukerjee :** Will the Minister of Rehabilitation be pleased to state:

(a) whether it is a fact that at a recent conference of to -level officials, certain areas outside West Bengal where displaced persons might be rehabilitated, have been decided upon ; and

(b) if so, the names of those areas ?

The Minister of Rehabilitation (Shri Mehr Chand Khanna) : (a) and (b). Yes. The question of rehabilitation of East Bengal displaced persons outside West Bengal was considered by the National Development Council at its meeting held on 6th May 1955, and it was decided that lands for such displaced persons should be located in the States of Orissa, Andhra, Madhya Pradesh, Mysore, Vindhya Pradesh, and other States.

Shri H. N. Mukerjee : May I know if any special steps are being taken to ensure the maximum possible number of displaced persons being rehabilitated in contiguous provinces like Assam or Bihar, which would help the process of rehabilitation ?

Shri Mehr Chand Khanna : Now the problem is far bigger than rehabilitating the persons who are coming from East Bengal in the neighbouring provinces of Assam, Bihar and Orissa. The number of displaced persons there is already fairly large. So, with a view to meet the increasing influx from East Pakistan, we have to locate other areas for them these may not be in the vicinity of West Bengal.

Shrimati Renu Chakravartty : May I know if the policy of Government is that there is no free land to be reclaimed in West Bengal, or is it that they are thinking of reclaiming these areas in West Bengal ?

Shri Mehr Chand Khanna : The policy of Government is to accommodate or rehabilitate displaced persons within Bengal, Assam, Orissa and Bihar, as many as possible. But the number in West Bengal is already over 28,00,000 and according to our information, we have really reached the saturation point. But if any lands do become available, we will consider them.

Shrimati Renu Chakravartty : May I know if it is a fact that a proposal in regard to over 1,00,000 acres of paddy land inundated by saline water has been put forward before Government for reclamation and whether Government have taken any steps in regard to it ?

Shri Mehr Chand Khanna : If the information is given to me by the hon. Member, I can promise that I will look into it.

Dr. Rama Rao : May I know if any new and liberal steps have been taken to induce these people to go to Andamans ?

Shri Mehr Chand Khanna : There is already a fixed quota for Andamans. That quota has not yet been exhausted. We are to send about 4,000 families to Andamans and we have only been able to send about 1,000. After that quota has been exhausted sending of more families to Andamans can be considered.

Atomic Research

*36. **Shri N. M. Lingam :** Will the Prime Minister be pleased to state the nature of assistance received from foreign countries for the development of atomic research ?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru) : India is in close touch with other countries for cooperation and collaboration in atomic research and has formal Agreements with some of them. The assistance received is in the nature of facilities for training of Indian personnel supply of literature, technical know-how of processes, procurement of specialised equipment and supply of fuel elements for reactors.

Shri N. M. Lingam : May I know...

Shri Meghnad Saha : May I know if the Government....

Mr. Speaker : The convention has been that the person who has put the question will be given the first chance. Hon. Member will bear that in mind and then try to catch the eye of the Chair.

Shri N. M. Lingam : May I know if India is in the list of nations or countries who receive fissionable material and assistance for the construction of reactors from the United States Government ?

Shri Jawaharlal Nehru : I do not know to what list the hon. Member is referring—that list must be kept in Washington presumably, not with us. We are in friendly and co-operative relations in this matter with several countries